
(2024) 10 NCLAT CK 0008

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 625 of 2024

Vyomesh Mahipatray
Shah

APPELLANT

Vs

Birendra Kumar
Agarwal & Anr.

RESPONDENT

Date of Decision: Oct. 19, 2024

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka, Member (T)

Bench: Full Bench

Advocate: Aayush Agarwala, Ayush J. Rajani

Final Decision: Dismissed

Judgement